Naxalite Literature

625. SHRIMATI KUMUDBEN MANI-SHANKER JOSHI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have recently seized Naxalite literature in some States; and
- (b) if so, the details thereof, State-wise, and the number of persons arrested and punished on that account during 1^72-73?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) A Statement based on the information so far received from the State Governments and Union Territory Administrations is laid on the Table of the House.

Statement

- 1. Andlira Pradesh—On 18-4-72 and 4.<...73, some extremist literature was recovered by the police in Karim Nagar District. However, no one was arrested.
- 2. Bihar.—During 1972-73, some Naxalite literature was recovered in Police raids in Telco Colony, Jamshedpur; Village Sak-rauli (Muzaffarpur); Village Dehri (Patna). 25 persons were arrested in this connection and the cases are under investigation.
- 3. Punjab.—One pamphlet in red ink exhorting people to violence was seized and a case under Section 9 of Punjab Se curity of the State Act was registered at Police Station, Sadar, Jiillundiir, on 13-12-73. One person was arrested. The case is under investigation.

Information from Assam, Orissa, Meghalaya, Uttar Pradesh and West Bengal is awaited. Information in respect of remaining States and Union Territories is nil'.

Postal Coinmiink-ation.s in India

- 626. SHRI KALYAN ROY: Will the Minister of Communications be pleased to state:
- (a) whether Government's attention has been drawn to a news-item regarding postal Communications which appeared in the 'Statesmaij'V of Jan. 15. 1974 under (he caption "Still in a Mess":
- (b) if so, what is Government's reaction thereto; and

- (c) the steps Government propose to take to improve the postal communication in the country particularly in Eastern India?
- THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): (a) Yes. We have seen a letter to the editor from Shri Tarun K. Goswami, which appeared in the 'Statesman' on January 15, 74.
- (b) During months of November and Deceember, 1973 firstly due to the lockout of IAC and later on due to the loco-men's strike, emergency measures had to be taken for keeping up the circulation of mails between Delhi and Calcutta and the rest of Eastern India. Alternate air and railway services were utilised wherever available. Even so, communications both at Delhi and Calcutta ends were dislocated. This was aggravated by heavy posting in the wake of Christmas and the New Year. In order to meet the situation, on December 21, 1973, parcel service between Delhi and West Bengal and Bihar, Orissa, etc. had to be restricted. These restrictions were lifted as soon as the railway services became more regular, after conclusion of the locomen's strike. Even after termination of the locomen's strike, it took some time for restoration of normalcy in rail communications. So far as the author of this letter is concerned. enquiries reveal that he was told about suspension of money order service between Delhi and West Bengal and Bihar by the counter clerk of a New Delhi Post Office under a misapprehension which has been suitably noticed.
- (c) After the railway strike was over and with progressive improvement in the IAC flights, mail transmission between Calcutta and Delhi is returning to normal. Improvement of postal communications is a continuous process and is being attended to. As for Eastern India, this is receiving special attention

Setting up of industries in West Bengal

- 627. SHRI DWIJENDRALAL SEN GUPTA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:
- (a) the number of letters of intent or industrial licenses given during the last